

N O T I C E

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Summer Vacation commencing from Tuesday, the 13th May, 2025 to Sunday, the 8th June, 2025 (both days inclusive with prefix holidays i.e. Saturday, the 10th May, 2025 to 12th May, 2025) at **Aurangabad Bench**.

I

1	The Hon'ble Shri Justice ARUN R. PEDNEKER	10/05/2025 (Saturday) to 17/05/2025 (Saturday)
2	The Hon'ble Shri Justice NEERAJ P. DHOTE	18/05/2025 (Sunday) to 25/05/2025 (Sunday)
3	The Hon'ble Shri Justice ROHIT W. JOSHI	26/05/2025 (Monday) to 01/06/2025 (Sunday)
4	The Hon'ble Shri. Justice SANJAY A. DESHMUKH	02/06/2025 (Monday) to 08/06/2025 (Sunday)

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 19 (Annex Building).

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice ARUN R. PEDNEKER	On 13/05/2025, 15/05/2025 and 16/05/2025 (Tuesday, Thursday and Friday) from 10:30 am. onwards before His Lordship.	On 13/05/2025, 15/05/2025 and 16/05/2025 (Tuesday, Thursday and Friday) from 10:30 am. onwards.
2	The Hon'ble Shri Justice NEERAJ P. DHOTE	From 19/05/2025 (Monday) to 23/05/2025 (Friday) from 10:30 am. onwards before His Lordship.	From 19/05/2025 (Monday) to 23/05/2025 (Friday) from 10:30 am. onwards.
3	The Hon'ble Shri Justice ROHIT W. JOSHI	On 27/05/2025 and 29/05/2025 (Tuesday and Thursday) from 10:30 am. onwards before His Lordship.	On 27/05/2025 and 29/05/2025 (Tuesday and Thursday) from 10:30 am. onwards.
4	The Hon'ble Shri. Justice SANJAY A. DESHMUKH	On 02/06/2025 and 05/06/2025 (Monday and Thursday) from 10:30 am. onwards before His Lordship.	On 03/06/2025 and 06/06/2025 (Tuesday and Friday) from 11:00 am. onwards.

AVAILABILITY OF STAFF

Mrs. V.S. Kanade, S/shri. D.B. Sarkate, R.N. Hiwale, D.M.Beedkar are the Court Sheristedars during the ensuing Summer Vacation 2025. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Mrs. V.S. Kanade, "Anubandh" Plot No. 45, Raj Nagar, Housing Society, Shahnoorwadi, Chhatrapati Sambhajnagar, Mob. No. 8087 945 405	10 th May, 2025 To 17 th May, 2025
Shri. D. B. Sarkate, Plot No.28, G.No. 90/1, Behind Police Station, Satara Parisar, Beed Bypass Road, Chhatrapati Sambhajnagar, Mob. No. 9881 682 199	18 th May 2025 To 25 th May, 2025
Shri. R.N. Hiwale, Pride Phoenix Society, Flat No. 401, C-2 Building, Chikalthana, Chhatrapati Sambhajnagar, Mob. No. 9657 765 610 9322 098 246	26 th May, 2025 To 01 st June, 2025
Shri. D.M. Beedkar, A-1, Shiv Apartment, Manjit Nagar, Chhatrapati Sambhajnagar, Mob. No. 9421 661 654	2 nd June 2025 To 8 th June, 2025

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Summer Vacation 2025.

High Court of Bombay,
Bench at Aurangabad
Date:- 09/05/2025

Sd/-
Registrar (Judicial)